

CERTIFICATE PROGRAM ON AVIATION & DEFENCE LAWS

8-10 SEPTEMBER 2023

Organized by:

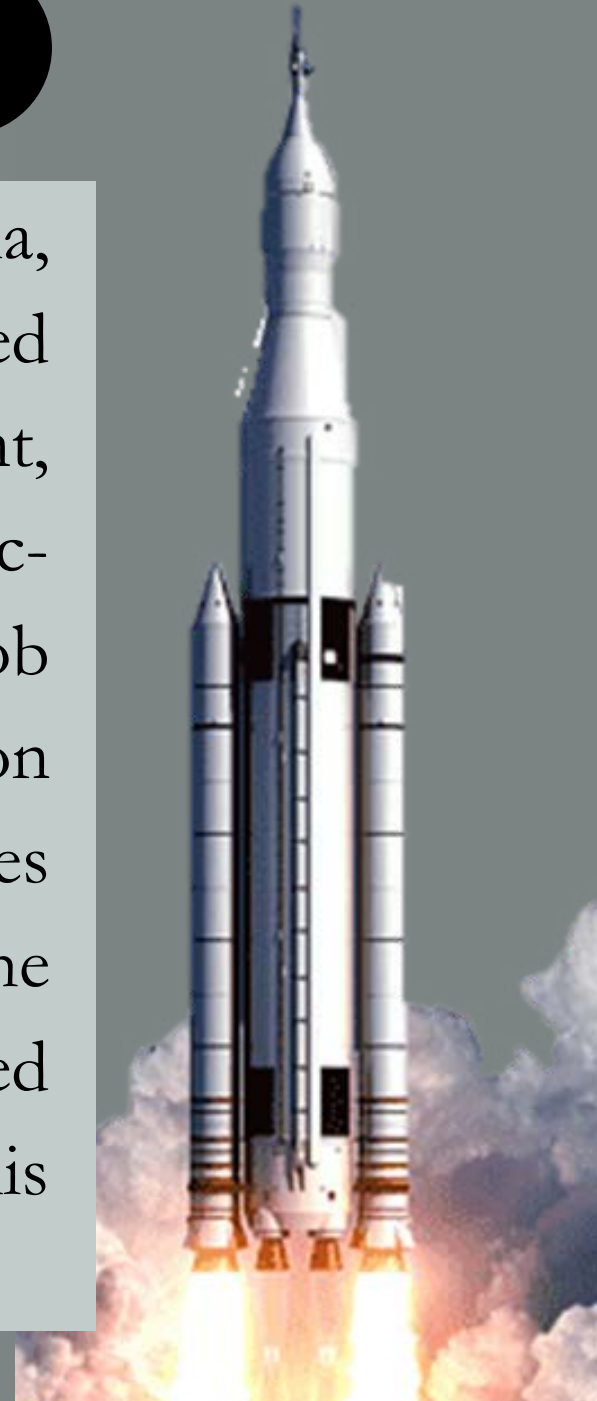
**Centre for Alternative Dispute Resolution (CADR)
Rajiv Gandhi National University of Law, Punjab**

In association with

**General Counsel Association of India,
New Delhi**

ABOUT THE PROGRAM

Aviation & Defense is a sun-rise industry of India, which is looking to attract unprecedented investments in infrastructure, capital procurement, growth in cargo and passenger mobility, public-private participation and immense job opportunities. As the business opportunities on aviation and defense expand, it requires dissemination of knowledge from the experts in the area, so that the future professionals are equipped to learn and participate in the opportunities that this sunrise sector provides.



CONCEPT NOTE

Centre for Alternative Dispute Resolution (CADR), RGNUL along with General Counsel Association of India, New Delhi (GCAI) have aligned to develop a Certificate Program on Aviation & Defense, aimed for professionals and students alike, who wish to seek a deeper understanding on the subject.

The Certificate Program is open for all students, researchers and academicians in any discipline, all professionals, who have the quest to learn about the Aviation and Defense in India.

RESOURCE PERSONS

Ms. Lubinisha Saha Ganguly

Head of Legal & Compliance,
India & International Airbus

Mr. Shashank Jain

General Counsel, Vistara Airlines

Mr. Akhil Prasad

Board Member, Group General, Counsel &
Company Secretary, Boeing India

Ms. Hoysala Grandhi

Specialist - Legal, Airport Construction,
GMR Group

Mr. Bharat Bahadur

General Counsel, Akasa Airways

PROGRAM OUTLINE

Session I	Session II	Session III
Aviation: Overview	Regulatory & Leasing	Administrative
<ul style="list-style-type: none">• Airbus in India• National Civil Aviation Policy 2016• Vision 2040• Reforms in Aviation• Future in Aviation	<ul style="list-style-type: none">• Need for aircraft financing and it's sources• Aircraft leasing structure and business case• Sale and lease back structure• Operating vs Finance leases• GIFT City regulations	<ul style="list-style-type: none">• Dealing with Unruly passengers• Overview of the legalities around airline operations• Role of an in- house legal counsel in an airline• Airline Insolvency in India - key issues.

PROGRAM OUTLINE

Session IV	Session V
Airports – Infrastructure and Management	Aviation & Defense : Overview
<ul style="list-style-type: none">• Role of Airport infrastructure in National development• Public Private Partnerships in Airports: Revisiting the basics• An overview of Airport concession agreements.• Challenges faced by the Airport infrastructure industry	<ul style="list-style-type: none">• Boeing in India• India is 3rd largest domestic market• Global Leaders in Defense• Defence regulatory framework in India• Defence Acquisition Procedures 2020• Defense Offsets• FDI and Licensing• Foreign Trade• Prevention of Corruption

REGISTRATION

Students interested in attending the Certificate Course may register themselves using the following link -

https://lsacademia.in/lisa_rgnul/eventPortal/loginFrom.jsp.

An E-Certificate shall be issued on attending all sessions of the program.

Registration Fees - INR 500 (exclusive of GST)

Last Date to Register - 5th September 2023

Tentative Timing - 3:00 p.m. to 6:00 p.m.

Mode - Online (through Cisco WebEx)

In case of any queries kindly contact the Student Co-ordinators.

Patron-in-Cheif

Prof. (Dr.) Anand Pawar

Vice-Chancellor (Officiating) and Registrar
RGNUL, Punjab

Faculty Co-ordinators

Dr. Gurmanpreet Kaur

Associate Professor of
Law
RGNUL, Punjab

Ms. Jasmine Kaur

Assistant Professor of
Economics
RGNUL, Punjab

Dr. Wazida Rahman

Assistant Professor of
Law
RGNUL, Punjab

Student Co-ordinators

Ms. Diya Gaur

+91 81188 23673

Mr. Hrishabh Khatwani

+91 83808 82288

Ms. Eshita Gupta

+91 98182 56806

Email ID: events@rgnul.ac.in